

(a) whether the Airports Authority of India (AAI) have requested the State Government of Goa to acquire 26,800 sq. meters of land at Dabolim Airport, Goa for car-park and city-side facility for the New Aero-Bridge Terminal at Goa in Survey no.8;

(b) if so, the present status of this request and the response of the State Government; and

(c) the response of the Central Government or AAI in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K. C. VENUGOPAL): (a) to (c) The Airports Authority of India (AAI) has requested for additional land measuring 53157 sq. meters from the Government of Goa for construction of car park and city side facilities. AAI has paid 75% of the land cost to the Government of Goa. However, the Government of Goa is yet to notify, acquire and hand over the land to AAI.

#### **Expansion of Belgaum airport in Karnataka**

1876. DR. PRABHAKAR KORE: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government of India acquired additional land for the Airports Authority of India (AAI) for expansion of Belgaum airport in Karnataka;

(b) if so, the details of the land acquired;

(c) whether it is for civilian or defence purposes;

(d) if so, what percentage of land will be used for civil and defence purposes; and

(e) in case, it is for defence purposes, then for which defence wing?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K. C. VENUGOPAL): (a) and (b) Government of Karnataka has acquired 370 acres of land for the development of Belgaum airport and handed over the same to Airports Authority of India (AAI) for development of runway extension, basic strip, construction of a new apron with taxiway, new passenger and cargo terminal and other infrastructure facilities.

(c) Belgaum airport is a civil airport belonging to AAI.

(d) and (e) Do not arise.